

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX: NEW DELHI


CIRCULAR

Sub: Regular checking of official Email Id of Branches.

All the Ld. Officer Incharges of concerned branches are hereby requested to direct the concerned official to regularly check the official Email Id of their respective branch. If the e-mail received does not pertain to the particular branch then the same may be forwarded and communicated to personal office of District & Sessions judge of concerned district for further marking.

Further, it is to inform that if official Email Id of any branch is still left to be created, then Incharge of concerned branch may send a request letter to Computer Branch for creation of the same.

This issues with the approval of Ld. District & Sessions Judge, South District and Ld. District & Sessions Judge, South East District.

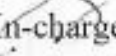

(Sandeep Yadav)

Additional Sessions Judge-02 (SE)
Officer Incharge (Computer)
District Court, Saket, New Delhi

No. 16024-16084 /Cir./Computer/F.03/SD/Saket/19 Dated, New Delhi the 05-08-19

Copy forwarded for information and necessary action to :-

- i. Office of the Ld. District and Sessions Judge (HQs), Tis Hazari Court, Delhi.
- ii. Ld. Officer Incharge of all the Branches of South and South-East District Saket Court, New Delhi.
- iii. PS to Ld. District & Sessions Judge, South District, District Court, Saket, New Delhi.
- iv. PS to Ld. District & Sessions Judge, South East District, District Court, Saket, New Delhi.
- v. Branch Incharges R&I Branch, South and South-East District to uploading on layers.
- vi. For uploading on centralized website through LAYERS.


Officer In-charge (Computers)/
Addl. Session Judge-02 (South-East)
District Court, Saket New Delhi